



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 6-10-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 3645/16 & 4013/16 Laxmi Narayan vs. Virendra Kumar	Paker Farooq S.C. Gupta	M.M. Ranjan Deepak Sharma
2	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
3	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
4	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2515/14 Sanju Kanwar Vs. Govind Singh	Vijay Yadav	Ashwin Garg
5	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 2321/16 Bajrang Lal Vs. State	Ajay Gupta	Mahendra Goyal
6	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 4655/16 Krati Bohra Vs. Rahul Bohra	Prashant Kumar Sharma	Ashwin Garg

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order
(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”



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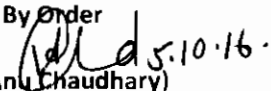
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1	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Ilyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
2	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 60/15 & 246/12 Radhey Shyam vs. Hari Singh	R.P. Garg	Jitendra Paul
3	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi vs. Shankar Lal	H. R. Kumawat	Mahendra Kumar Sahu
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2288/15 Virendra saini Vs. Smt. Moinakshi	Saransh Saini	Sandeep Pathak
5	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan	Bipin Gupta	Hemendra Goyal
6	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision Petition No. 559/14 Amit Maheshwari Vs. State	Vikas Kabra	S.S. Hasan
7	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 5059/12 Gaurav Rajvanshi Vs. Smt. Neetu	Shashi Shekhar Gaur	Jitendra Mitruka
8	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Misc. Bail Application No. 6762/16 & 6333/16 Mithlesh Vs. State	S.K. Jain	
9	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6945/16 Naresh Kumar Vs. State	Govind Choudhary	Samarath Sharma
10	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 1680/16Om Prakash Vs. State	Madho Swami	Naveen Kumar Sharma

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